

O.A. No.1043/2003

03.09.2012

**Hon'ble Mr. Sanjeev Kaushik, J.M.**  
**Hon'ble Mr. Shashi Prakash, A.M.**

In view of the fact that, the counsel representing the applicant, at that time, has now been ~~alleviated~~<sup>elevated</sup> to the Bench. Notices issued to the applicant on 23.07.2012 has received back as un-served as the applicant is not residing there.

In view of the above instant O.A. is dismissed in default for non-prosecution.

  
A.M.

/Dev/

  
J.M